

GOVERNMENT OF GUJARAT

LEGISLATIVE PARLIAMENTARY AFFAIRS DEPARTMENT

GUJARAT ACT NO. 28 OF 1964

**The Gujarat State Legislature (Use of The
English Language) Act, 1964**

(As modified upto the 31st October, 2006)

GUJARAT ACT NO. 28 OF 1964

THE GUJARAT STATE LEGISLATURE (USE OF THE ENGLISH LANGUAGE) ACT, 1964

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GUJARAT ACT NO. 28 OF 1964

THE GUJARAT STATE LEGISLATURE (USE OF THE ENGLISH LANGUAGE) ACT, 1964

[30th October, 1964]

An Act to provide for continuing the use of English Language for the transaction of business in the State Legislature.

It is hereby enacted in the Fifteenth Year of the Republic of India as follows :-

1. (1) This Act may be called the Gujarat State Legislature (Use of the English Language) Act, 1964.

Short title, extent and commencement.

(2) It shall come into force on the 26th day of January, 1965.

2. Notwithstanding the expiration of the period of fifteenth years from the commencement of the Constitution of India, the English language may continue to be used for the transaction of business in the Legislature of the State of Gujarat by addition to any of the official languages of the State of Gujarat.

Continuance of English Language in state Legislature.

Explanation.- In this Act the expression "official languages" means the Gujarati language and the Hindi language in Devnagari script which have been declared under the Gujarat Official Languages Act, 1960 as the languages to be used for official purposes in the State of Gujarat.

Guj. I of 1961.
